- (c) if so, the reasons therefor;
- (d) whether Government is considering to allocate coal to Gujarat from WCL; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY COAL (SHRI SANTOSH BAGRODIA): (a) The allocation of coal, including coal allocation from Western Coalfields Limited (WCL), on long-term and short-term basis is made by Standing Linkage Committee, an Inter-Ministerial Committee, keeping in view the availability of coal, logistic arrangements for evacuation of coal, qualitative requirement as per Ministry of Environment and Forest norms etc.

(b) and (c) No, Sir. The power utilities situated in Gujarat are not being allocated coal from the Eastern belt.

(d) and (e) Except one power utility, namely Sikka Thermal Power Plant located in Gujarat, the main sources of supply are South Eastern Coalfields Limited (SECL) which is the next nearest source for Gujarat, apart from Northern Coalfields Limited (NCL) and some portion of coal supplied from Western Coalfields Limited (WCL). Further, as the power stations of Gujarat are located more than 1000 KMs away from Coalfields, to meet Ministry of Environment and Forest stipulations, coal of lower ash content from the nearest coalfields of Korea-Rewa of SECL for arriving at desired blending mixed within stipulated ash content is being supplied. Keeping in view the existing coal commitments of WCL and with no perceptible growth prospect in coal production in coming years at WCL, it may not be feasible to consider any further rationalization of source from WCL for power plants of Gujarat at this stage.

Coal mining job

1871. SHRI R.C. SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the coal mining job is being outsourced by Coal India and other plants in public sector as well as private sector;

(b) if so, the details thereof;

(c) whether the leasehold area of the coal to different parties have been identified and demarcated properly to prevent illegal mining; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI SANTOSH BAGRODIA): (a) and (b) Yes, Sir. Coal India Limited is outsourcing some activities of coal production to achieve better economics of operation in different areas. The activities outsourced by CIL (in some mines of its subsidiary companies) include the winning of coal, overburden removal and transportation of coal.

(c) and (d) Yes, Sir. The leasehold area of the coal under CIL and other parties have been identified and demarcated properly.